NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

20

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.07/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.38/2006
NAME OF THE COMPANY	Krishna Metal Industries Pvt. Ltd
NAME OF THE PETITIONER(S)	Vijay Kumar Siyal & (03) Others
NAME OF THE RESPONDENT(S)	Krishna Metal Industries Pvt. Ltd & (04) Others
UNDER SECTION	. 397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the	ne Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sichida	ambaran	PCS	9849056652	Le

<u>ORDER</u>

At the request of Shri S.Chidambaram, PCS, Ld. PCS for the Respondent, case is posted to 03-11-2017.

Member (T)

Member (J)

Pc